

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **24.10.2024** (THURSDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),

Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 383/2024	The Bank of Baroda Zonal Stressed Asset Recovery Branch Vs Virginia Developers Pvt. Ltd.	Mr.P Elayarajkumar	
2.	Comp App (AT) (CH) (Ins) No. 339/2024 For Condone Delay IA No. 922/2024	Vemuri Ravi Kumar Vs Bhriugu Infra Pvt. Ltd.& 8 Ors.	Dr. Uma Shanker Gollapudi	

For Defects/Rectification

S.No.	e-filing No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	9805118/00896/2023	Mr. Raj Bino, Suspended Director of Pristine Promoters Pvt Ltd Vs Piramal Capital & Housing Finance Ltd. & Anr.	Mr. Pawan Jhabakh	
4.	9805118/00901/2023	Mr. G Selvaraj Moses, Suspended Director of Navigator Developers Pvt. Ltd. Vs Piramal Capital & Housing Finance Ltd. & Anr.	Mr. Pawan Jhabakh	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No. 383/2022 For Stay IA No.909/2022 To Adv. Hg. IA No. 715/2024	Mr. T Venkatram Reddy Vs L&T Finance Ltd. & Anr	M/s. Krutika Raghavan Associates	Mr. Shabbeer Ahmed- R1 Mr. Philip Mathew- R2

6.	Comp App (AT) (CH) No. 47/2023	Jose Peter & 10 Ors. Vs Henry James & 10 Ors.	Mr. Ashok Shenoy Mr. Arjun R Naik	Mr. Sharath Chandran- R1 Mr. Philip Mathew- R2
7.	Comp App (AT) (CH) (Ins) No. 213/2024	M Ramakanth Vs Nagarjuna Fertilizers and Chemicals Ltd.	Mr. M Ramakanth Party-in-person	Ms. Kopal Sharraf

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT) (CH) (Ins) No. 220/2024 For Exemption IA No.588/2024 For Stay IA No.589 & 974/2024	Abhijit Bhattacharjee Suspended Director of the Corporate Debtor M/s. Lumiford Private Ltd Vs M/s. COSR Ventures & Anr.	Ms. Priyanka Das	Mr. Surya Teja Nalla R1 Ms. Mumaneni Vazra Laxmi- R2

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	IA No.901/2022 & 147/2023 (Additional docs) In Comp App (AT) (CH) (Ins) No.290/2022 For Stay IA No.608/2022 For Directions IA No.609/2022	Dr. Gopala Krishnan MS & Anr. Vs Mr. Ravindra Beleyur, RP of M/s Yashomati Hospitals Pvt. Ltd. & Anr	Mr. Akshay Sharma	Mr.T Ravichandran- R1 M/s AK Mylsamy & Associates- R2
10.	IA No. 1035/2024 (For Additional docs.) in Comp App (AT) (CH) (Ins) No 302/2022 For Stay IA No.635/2022 For Direction IA No. 908/2024	Employees Provident Fund Organisation Vs Mr. Ramakrishnan Sadasivan, RP of BVV Paper Industry Ltd & Anr.	Mr. PK Panneer Selvam	Mr. T Ravichandran- R1 Mr. Sriram Venkatavaradan R2
11.	Comp App (AT) (CH) (Ins) No. 185/2023 For Stay IA No. 589/2023	Aditya Kedia & Anr. Vs Southern Power Distribution Company of Telangana Limited & 7 Ors. WITH	Mr. Arun C Mohan	Mr. Adithya Reddy- R1 Mr. D Narendar Naik- R3-R5 Mr.Y Suryanarayana- R7

12.	IA No.1286/2023 (For Additional docs.) in Comp App (AT) (CH) (Ins) No. 200/2023 For Stay IA No. 658/2023	Reactive Metals of India Pvt. Ltd. & Anr. Vs Southern Power Distribution Company of Telangana Ltd. & 7 Ors. WITH	Mr. Y Suryanarayana	Mr. Adithya Reddy- R1 Mr. D Narendar Naik- R3-R5 R7 Mr. Arun C Mohan- R6 R8
13.	Comp App (AT) (CH) (Ins) No. 228/2023 For Stay IA No. 742/2023 For Urgent Listing IA No. 740/2023	Shiv Ratan Pareek & Anr. Vs Southern Power Distribution Company of Telangana Ltd.& 7 Ors.	Mr. D Narendar Naik	Mr. Adithya Reddy- R1 Mr. Arun C Mohan- R3 R4 Mr. Y Suryanarayana-R5
14.	IA No.665/2023 (Delay in re-filing) in CA (AT) (CH) (Ins) No. 204/2023 For Stay IA No.667/2023 Leave to file IA No.666/2023	P. Jayagovind Vs Bijoy Prabhakaran Pulipara, RP & 2 Ors	Mr. Dinesh R Shenoy	
15.	IA No. 705/2023 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 213/2023	Stressed Assets Stabilisation Fund Vs Mr. Butchi Venkata Ramana Murthy Vadavalli, Erst. Director of Sri Vasavi Industries Ltd. & 3 Ors.	Mr. T Ravichandran	Mr. Sandeep Bajaj- R1
16.	IA No. 918/2024 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 338/2024	Sunil Kumar Madanlal Sharma Vs GVK Deoli Kota Expressway Pvt. Ltd	Mr. Sidhartha Kumar Jain	
17.	Comp App (AT) (CH) (Ins) No. 98/2024 For Stay IA No. 270 & 945/2024	Mr. Raja Sekhara Rao Narayanam, Suspended Director of M/s. Ananda Bharathi Fertilizers (India) Pvt. Ltd. & 2 Ors. Vs Mr. Kalvakolanu Murali Krishna Prasad, IRP of M/s Ananda Bharathi Fertilizers (India) Pvt. Ltd. & Anr.	Mr. M Muraleedhara Reddy	Ms. JVL Bharati- R1 Mr. ML Ganesh-R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18.	Comp App (AT) (CH) No. 93/2023 For Stay IA No. 1172/2023 To Adv. Hg. IA No. 612/2024	G. Ravi Sankar & Anr. Vs S Radhakrishnan & 2 Ors.	Ms. R Moneshaa	Dr. SV Ramakrishna- R1 R2
19.	Comp App (AT) (CH) No. 05/2024 For Stay IA No. 82/2024	Pillayar Investments & Finance Pvt. Ltd. & 2 Ors	Mr. Naveen Kumar Murthi	
20.	TA (AT) No. 04/2024 (Comp App (AT) No. 278/2024 For Stay IA No. 6167/2024 For Exemption IA No. 6168/2024)	The Insurance Regulatory and Development Authority of India Vs Shriram General Insurance Company Ltd. WITH	Mr. Mayank Sapra	Ms. Preeti Mohan
21.	Comp App (AT) (CH) No. 31/2024 For Stay IA No. 613/2024	Insurance Regulatory and Development Authority of India Vs Shriram Life Insurance Company Limited WITH	Mr. G. Vairava Subramaniam	Ms. Preeti Mohan
22.	Comp App (AT) (CH) No. 66/2024 For Stay IA No. 985/2024	The Insurance Regulatory & Development Authority of India Vs Shriram Gi Holdings Pvt. Ltd. WITH	Ms. G Vairava Subramanian	Ms. Preeti Mohan
23.	Comp App (AT) (CH) No. 67/2024 For Stay IA No. 986/2024	The Insurance Regulatory & Development Authority of India Vs Shriram Li Holdings Pvt. Ltd.	Ms. G Vairava Subramanian	
24.	Comp App (AT) (CH) (Ins) No. 125/2024 For Stay IA No.339/2024 For Exemption IA No. 337 & 338/2024	Triumph Global India Pvt. Ltd. Vs Mr. Naren Sheth, Liquidator, Aster Pvt. Ltd.	Ms. Aakanksha Nehra	Mr. Varun Srinivasan

25.	Comp App (AT) (CH) (Ins) No. 170/2024	Southern Power Distribution Company of Telangana Ltd. Vs Mr. Krishna Mohan Gollamudi, Liquidator, Priyadarshini Ltd & Anr.	Mr. Mahadev Tirunagari, PCS	Mr. Shabbeer Ahmad- R1
26.	Comp App (AT) (CH) (Ins) No. 175/2024 For Stay IA No. 474/2024	Mr. E.M Najeed Ellias Mohammed, Personal Guarantor of M/s Green Gateway Leisure Ltd. Vs Union Bank of India & Anr.	Mr. Mayan H Jain	Mr. Varun Srinivasan- R1 Mr. PV Vinod- R2
27.	Comp App AT) (CH) (Ins) No. 201/2024 For Urgent Hearing IA No. 548/2024	Mr. Mallidi Varahagiri Reddy & Anr. Vs Smilecare Multispecialty Hospitals India Pvt. Ltd. & 3 Ors.	Ms. K Subbu Ranga Bharathi	Ms. JVL Bharati- R1 R2 Mr. Arvind Rajagopal- R4
28.	Comp App (AT) (CH) (Ins) No. 313/2024 For Stay IA no. 833/2024	The Sales Tax Officer, Tax Payer Service Circle, SGST Dept. Vs Mr. Jasin Jose & 2 Ors.	Mr. EK Kumaresan	
29.	Comp App (AT) (CH) (Ins) No. 332/2024	Anil Kumar Ojha, Promoter and Managing Director (Suspended), SLO Industries Ltd. Vs Revathi S Raghunathan, Liquidator of SLO Industries Ltd.	Mr. Anil Kumar Ojha Party-in-person	
30.	Comp App (AT) (CH) (Ins) No. 340/2024 For Exemption IA No, 924/2024 For Stay IA No. 925/2024 For Direction IA No. 926/2024	T.Jayamohan Vs State Bank of India, Stressed Assets Management Branch WITH	Mr. DO Kaviyanathan	Mr. R Sugumaran

31.	Comp App (AT) (CH) (Ins) No. 341/2024 For Direction IA No. 927/2024 For Stay IA No. 928/2024 For Exemption IA No. 929/2024	T.Jayananth Vs State Bank of India, Stressed Assets Management Branch	Mr. DO Kaviyanathan	Mr. R Sugumaran
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
32.	TA (AT) No. 85/2021 (CA (AT) No. 173/2019 For Stay IA No. 2070/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors. WITH	Mr. AM Ilango	Mr. Srinandan K-R1 & R2
33.	TA (AT) No. 86/2021 (CA (AT) No. 174/2019 For Stay IA No. 2073/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors.	Mr. AM Ilango	Mr. Srinandan K-R1 & R2
34.	TA (AT) No. 278/2021 (CA (AT) No. 67/2020)	Manjunath Dasappa & Anr. Vs Transglobal Power Ltd. & 4 Ors.	Ms. Priyanka Varma	Mr. TK Bhaskar
35.	Comp App (AT) (CH) No. 21/2021 For Urgent Hearing IA No.263/2023	Ravi Kizhedath & Anr. Vs Hearts Malabar Clinical Solutions Pvt.Ltd. & 4 Ors.	Mr. Bijoy P Pulipra	Dr. KS Ravichandran- R1- R3 Mr. Sankar P. Panicker- R4, R5
36.	Comp App (AT) (CH) (Ins) No.52/2021 For Stay IA No. 118/2021	KCP Shivraman Vs Ms. Subramaniam Aneetha, RP, Karur KCP Packkagings Ltd. & Anr.	Mr. Dwarakanath	Mr. Avinash Krishnan Ravi
37.	Comp App (AT) (CH) No. 04/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. George Gomez WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
38.	Comp App (AT) (CH) No. 05/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Fabin Francis WITH	Mr. Philip Mathew	

39.	Comp App (AT) (CH) No. 06/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Jude Antony WITH	Mr. Philip Mathew	
40.	Comp App (AT) (CH) No. 07/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Antony Jaison WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
41.	Comp App (AT) (CH) No. 12/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Brightes Stephen WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
42.	Comp App (AT) (CH) No. 13/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Mrs. Liya Clara WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
43.	Comp App (AT) (CH) No. 14/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Mrs. Hyma Joseph WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
44.	Comp App (AT) (CH) No. 15/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Mrs. Mary Francis WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
45.	Comp App (AT) (CH) No. 16/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs K.C Francis WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy

46.	Comp App (AT) (CH) No. 17/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Paul P. George WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
47.	Comp App (AT) (CH) No. 18/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Nelson Thoris WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
48.	Comp App (AT) (CH) No. 19/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Mrs. Priya Rameshan WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
49.	Comp App (AT) (CH) No. 20/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Nixon T. S. WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
50.	Comp App (AT) (CH) No. 21/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Oswin Antony WITH	Mr. Philip Mathew	
51.	Comp App (AT) (CH) No. 22/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Reghunath P.V. WITH	Mr. Philip Mathew	
52.	Comp App (AT) (CH) No. 23/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Soy Manuel Mendez WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy

53.	Comp App (AT) (CH) No. 24/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Vijesh V. C. WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
54.	Comp App (AT) (CH) No. 25/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. William James	Mr. Philip Mathew	Mr. B Ashok Shenoy
55.	Comp App (AT) (CH) No. 11/2023	S. Muralidharan Vs Registrar of Companies, Chennai & Anr. WITH	Mr. R Vidhyashankar	Mr. Avinash Krishnan Ravi- R1 Mr. B Ramana Kumar- R2
56.	Comp App (AT) (CH) No. 49/2023	V. Ramachandran Vs The Registrar of Companies, Coimbatore & Anr.	Mr. R Vidhyashankar	Mr. Avinash Krishnan Ravi- R1
57.	Comp App (AT) (CH) (Ins) No. 71/2023 For Urgent Hearing IA No. 255/2023 For Stay IA No. 256/2023	E.M.Najeeb Ellias Mohammed Personal Guarantor of Green Gateway leisure Ltd. Vs Union Bank of India & Anr.	Dr. KS Ravichandran, PCS	Mr. Varun Srinivasan- R1
58.	Comp App (AT) (CH) (Ins) No. 147/2023	Balakrishnan Baburajan, Liquidator of Goodwin Packpet Pvt. Ltd. Vs Murali Narayanan & 5 Ors.	Mr. PV Vinod	
59.	Comp App (AT) (CH) (Ins) No. 262/2023 For Stay IA No. 549/2024	John Joseph PA Vs CA Jasin Jose, Liquidator of Sargam Builders Pvt. Ltd & 2 Ors.	Mr. Vinay Mathew Joseph	Mr. Harikumar G Nair- R1 Ms. Deepa Harigovind-R2 Mr. Babu Karukapadath- R3
60.	Comp App (AT) (CH) (Ins) No. 01/2024 For Stay IA No. 3/2024 For Exemption IA No. 4/2024 To Adv. Hg. IA No. 963/2024	Radiant Corporation Pvt. Ltd. Rep by its Authorized Representative K.V.V. Janardhana Rao Vs Mr. Gullapalli Kishore Babu Chairperson of the Monitoring Committee of M/s Jeevan Polymers Pvt. Ltd. & Anr.	Mr. Ch. Siddhartha Sarma	Ms. JVL Bharati- R1 Mr. Manjeet Bucha, CS- R2

61.	Comp App (AT) (CH) (Ins) No. 93/2024	Deputy Commissioner, Works Contract, Keral State Goods & Services Dept., Ernakulam Vs Vinod Balachandran FCA, Liquidator, Albanna Engineering India Pvt. Ltd.	Mr. EK Kumaresan	Mr. M Sivavarthanan
62.	Comp App (AT) (CH) (Ins) No. 241/2024 For Stay IA No. 640/2024	Sri Ashok Sethia, Director and Authorised Rep of Anjani PRS Blends Pvt. Ltd. & Anr. Vs Mr. Chinnam Poorna Chandra Rao Liquidator of Victory Transformers & Switchgears Ltd.	Ms. Shubharanjani Ananth	Mr. AG Sathyanarayana

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - (a) **Item No.** (b) **Name** (c) **Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500),
or through email on **e-mail ID:** vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
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